GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO. 2919 ANSWERED ON 26.03.2025

Implementation of NEP, 2020 in Madhya Pradesh

2919 **# Smt. Maya Naroliya**:

Will the Minister of *Education* be pleased to state:

(a) the steps taken by the Central Government to ensure the implementation of the National Education Policy (NEP) 2020 in Madhya Pradesh;

(b) the progress made so far in setting up the framework for the Higher Education Commission of India (HECI) in the State; and

(c) whether the Ministry proposes to provide additional financial assistance or resources to Madhya Pradesh for the implementation of the NEP, 2020?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a): A number of transformative changes have taken place both in school and higher education after announcement of National Education Policy (NEP 2020).

To create awareness and discuss ideas for NEP implementation, a series of workshops / consultation-cum-review meetings have been held with States/UTs, Educational Institutions, other stakeholders from time to time; such as National Education Ministers' Conference held in Gujarat in June 2022; National Conference of Chief Secretaries held in June 2022; 7th and 9th Governing Council Meeting of NITI Aayog held in August 2022 and July 2024; Akhil Bharatiya Shiksha Samagam 2022, 2023 and 2024; Two-day National Workshop on Higher and Technical Education with Secretaries of States/UTs on 12th & 13th November 2024.

Further, a program is being run with 84 Centrally Funded Institutions (CFIs) for Outreach and Awareness of Implementation of National Education Policy 2020. These CFIs in collaboration with State Universities have been identified for organising outreach, seminars, conferences or conclaves on NEP 2020 regularly in collaboration with around 400 State Universities. In Madhya Pradesh, 5 CFIs have been identified which have been mapped with 23 State Universities. So far, 3 Workshops for CFIs for Northern Zone, North Eastern & Eastern Zone, South & West Zone have been held on 28.11.2024, 05.12.2024 and 19.12.2024 respectively. (b): The National Education Policy (NEP), 2020, envisions a 'light but tight' regulatory framework to ensure integrity, transparency, and resource efficiency of the educational system through audit and public disclosure while encouraging innovation and out-of -the-box ideas through autonomy, good governance, and empowerment. The NEP, 2020 further envisions setting up of a Higher Education Commission of India (HECI) as an umbrella body with independent verticals to perform distinct functions of regulation, accreditation, funding, and academic standard setting.

(c): Ministry of Education has been implementing various centrally sponsored schemes like Samagra Shiksha, PM-SHRI (PM ScHools for Rising India), 'Pradhan Mantri Poshan Shakti Nirman (PM POSHAN), ULLAS - Nav Bharat Saaksharta Karyakram, Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) etc. These schemes have been aligned with NEP 2020. Through these schemes, financial assistance is provided to State / UT Governments including Madhya Pradesh. For the financial year 2024-25, Rs. 3842.07 crore has been allocated under Samgra Shiksha Scheme, Rs. 197.45 crore has been allocated under PM-SHRI Scheme, Rs. 597.89 crore has been allocated under PM POSHAN, Rs. 22.68 crore has been allocated under ULLAS and Rs. 125.8 crore has been allocated under PM-USHA, to the state of Madhya Pradesh.
